

13.08 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER CENTRAL EXCISE RULE, 1944 AND STATEMENT RE. CORRECTION OF ANSWER ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 321 published in Gazette of India dated the 30th March, 1974, together with an explanatory memorandum,

(ii) G.S.R. 322 published in Gazette of India dated the 30th March, 1974, together with an explanatory memorandum,

[Placed in Library. See No. LT-6709/74.]

(2) (i) Statement (Hindi and English versions) correcting the information given in respect of Unstarred Question No. 2765 dated the 18th August, 1972 by Shri G. C. Dixit regarding arrears of Income tax against top individuals in Madhya Pradesh in statement No. VII showing action taken by Government on assurances, promises and undertakings given by Ministers during the Fifth Session of Fifth Lok Sabha, laid on the Table of the House on 27th July, 1973.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above statement.

[Placed in Library. See No. LT-6710/74.]

GUJARAT PANCHAYATS (AMDT.) ACT, 1974

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): I beg to lay on the Table a copy of the Gujarat Panchayats (Amendment) Act, 1974 (President's Act No. 8 of 1974) (Hindi and English versions) published in Gazette of India dated the 31st March, 1974, under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1974. [Placed in Library. See No. LT-6711/74.]

13.08 1/2 hrs.

ESTIMATES COMMITTEE

REPORTS AND MINUTES

SHRI R. K. SINHA (Faizabad): I beg to present the following Reports and Minutes of the Estimates Committee:—

(1) (i) Fiftieth Report on the Ministry of Industrial Development — Industrial Licensing.

(ii) Minutes of the sittings of the Committee relating to the above Report.

(2) (i) Fifty-second Report on the Ministry of Education and Social Welfare—Archeological Survey of India.

(ii) Minutes of the sittings of the Committee relating to the above Reports.

13.09 hrs.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND TWENTY-FIRST REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present